

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 3
IA/474(AHM)2021
in
CP(IB)/53(AHM)2017

Order under Section 7 IBC

IN THE MATTER OF:

ICICI Bank Ltd

.....Applicant

V/s

ABG Shipyard Ltd

.....Respondent

Order delivered on ..19/07/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)

Virendra Kumar Gupta, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Sandeep Singhi, Sr. Advocate.

For the Liquidator : Mr. Monaal Davawala, Advocate

ORDER

IA 474 of 2021 is filed by the applicant for adding anchor bidder as one of the parties in IA 379 of 2021.

We heard Ld. Counsel appearing for the applicant.

Party sought to be added appears to be necessary party. Hence, application is allowed. Title be amended suitably and notice to be served to the party which is added.

IA 474 of 2021 stands allowed and disposed of .

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

(MADAN B GOSAVI)
MEMBER (JUDICIAL)